

**IN THE NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH – 1  
VC AND PHYSICAL (HYBRID) MODE  
ATTENDANCE CUM ORDER SHEET OF THE HEARING HELD ON  
28-03-2024 AT 10:30 AM**

**CP(IB) No. 173/9/HDB/2023**  
u/s. 9 of IBC, 2016

**IN THE MATTER OF:**

M/s. Rkm Land Promoters Pvt Ltd

**...Operational Creditor**

**AND**

M/s NCL Holdings (A&S) Limited

**...Corporate Debtor**

**C O R A M:-**

**DR. VENKATA RAMAKRISHNA BADARINATH NANDULA, HON'BLE MEMBER (JUDICIAL)  
SH. CHARAN SINGH, HON'BLE MEMBER (TECHNICAL)**

**ORDER**

Learned representing counsel Mr Ravikiran, for Operational Creditor present through Video Conference.

Learned Counsel for the Corporate Debtor present physically.

Learned representing counsel for corporate debtor reports ready. At request of learned counsel for the operational creditor matter adjourned to 05.04.2024 as a last chance.

**Sd/-**  
**MEMBER (T)**

**Sd/-**  
**MEMBER (J)**